

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 4114 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 10530 OF 2013

(Application for bail)

Sheo Narain @ Bardi & Anr.

... Petitioner(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 4th October, 2013 when the Court was pleased to pass the following order:

"Perused the letter dated 1.10.2013. In view of the request made by learned counsel for respondent, four weeks' time, as a last chance, is granted for filing the counter affidavit."

It is submitted that Mr. Gaurav Dhingra, Advocate for Respondent/State has not filed the Additional Affidavit, so far.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 25th day of October, 2013.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Yash Pal Dhingra , Advocate
2. Mr. Gaurav Dhingra, Advocate
c-4/dk

ASSISTANT REGISTRAR